


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For orders	433( e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Vinod Sunder Raman	Resolution Professional in person	

**ORDER**

R.P is present. Matter is listed today on the report submitted by R.P. He has stated that, Operational Creditor is the only member in the Committee of Creditors. Since other creditors are only related parties including KSSIDC, which is ~~only~~ a shareholder. He further stated that, he has also informed to the IBBI New Delhi. List the matter when any further directions sought for.

  
**Member (T)**

  
**Member (J)**